

ITEM NO.37

COURT NO.5

SECTION XVII

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s).689/2021

KOTAK MAHINDRA BANK LTD.

Appellant(s)

VERSUS

A. BALAKRISHNAN & ANR.

Respondent(s)

(IA No. 27867/2021 - EX-PARTE STAY, IA No. 27868/2021 - EXEMPTION  
FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 24909/2022 -  
FORMAL DISPOSAL)

Date : 06-05-2022 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO  
HON'BLE MR. JUSTICE B.R. GAVAI

For Appellant(s) Mr. Guru Krishna Kumar, Sr. Adv  
Mr. Mahesh Agarwal, Adv  
Mr. Rishi Agrawala, Adv.  
Mr. Rohan Talwar, Adv  
Mr. E. C. Agrawala, AOR

For Respondent(s) Mr. S.Prabhakaran, Sr. Adv.  
Mr. Iyengar Shubharanjani Ananth, AOR  
Mr. R.Sowmya, Adv.

Mr. K.V.Vishwanathan, Sr. Adv.  
Mr. Iyengar Shubharanjani Ananth, AOR  
Mr. Rahul Sangwan, Adv.  
Ms. Adviteeya, Adv.  
Mr. Nishant, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

List on 18.05.2022.

(B.Parvathi)  
Court Master

(Anand Prakash)  
Assistant Registrar